

Making co-operative entrepreneurship attractive

†2484. DR. CHANDRAPAL SINGH YADAV: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether any efforts are being made to attract the future generations towards co-operative entrepreneurship and if so, the details thereof; and

(b) if not, the details of efforts being made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) Government in the Ministry of Micro, Small and Medium Enterprises has been implementing a cluster-based scheme named Scheme of Fund for Regeneration of Traditional Industries (SFURTI) through Khadi and Village Industries Commission (KVIC) and the Coir Board. Societies registered under Societies Registration Act, 1860 and Co-operative Societies are eligible to work as implementing agencies in the scheme. Under SFURTI, khadi, village industries and coir clusters have been taken up for development by providing them with improved equipments, common facilities centres, business development services, training, capacity building and design and marketing support, etc. 101 clusters (29 Khadi, 47 Village Industries and 25 Coir clusters) have been developed under this scheme. SFURTI Scheme has been revamped in Twelfth Plan and 71 clusters with an outlay of ₹ 149.44 crore are proposed to be developed in the Ist phase.

In addition to SFURTI, Government in the Ministry of MSME has also been implementing a credit-linked subsidy programme named Prime Minister's Employment Generation Programme (PMEGP) since 2008-09 with KVIC as nodal agency at the national level for generating employment in the country by setting up of micro-enterprises in the non-farm sector. Institutions registered under Societies Registration Act, 1860 and Co-operative Societies are eligible to setup micro-enterprises under PMEGP.

(b) Does not arise.

Credit Rating Scheme for MSME

2485. SHRI VIVEK GUPTA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether it is a fact that SMEs have challenged the ratings provided under the Credit Rating Scheme by National Small Industries Corporation (NSIC), if so, the details and action taken thereof;